

ITEM NO.58

COURT NO.9

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 3687/2023

[Arising out of impugned final judgment and order dated 04-01-2023 in WC No. 24889/2022 passed by the High Court of Judicature at Allahabad]

UTTAR PRADESH AVAS EVAM VIKAS PARISHAD & ANR.

Petitioner(s)

VERSUS

MADHURI SRIVASTAVA & ORS.

Respondent(s)

IA No. 43463/2023 - APPLICATION FOR TAKING ON RECORD

IA No. 3730/2024 - EXEMPTION FROM FILING O.T.

IA No. 43478/2023 - EXEMPTION FROM FILING O.T.

IA No. 36357/2023 - EXEMPTION FROM FILING O.T.

WITH

SLP(C) No. 15173/2023 (XI)

IA No. 85027/2024 - APPLICATION FOR SUBSTITUTION

IA No. 134383/2023 - EXEMPTION FROM FILING O.T.

SLP(C) No. 20107/2023 (XI)

IA No. 209843/2024 - APPLICATION FILED INVOKING INHERENT &
DISPENSING POWER

IA No. 138186/2023 - EXEMPTION FROM FILING O.T.

SLP(C) No. 15359/2023 (XI)

IA No. 134803/2023 - EXEMPTION FROM FILING O.T.

SLP(C) No. 20336/2023 (XI)

IA No. 179250/2023 - EXEMPTION FROM FILING O.T.

Date : 25-04-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI

HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Petitioner(s) :

Mr. Abhishek Kumar Singh, AOR

For Respondent(s) :

Ms. Mridula Ray Bharadwaj, AOR

M/S. Ars Associates, AOR

Mr. Pawan Reley, AOR

Mr. Nitesh Ranjan, AOR

Mr. Anil Kumar, AOR

Mr. Shaurya Sahay, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

**List the matter after two weeks, as prayed for by
the learned counsel appearing for the petitioners.**

**(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT**

**(MAMTA RAWAT)
ASSISTANT REGISTRAR**

*appearance slips not given